WRITTEN ANSWERS TO QUESTIONS

Tax incidence on tea

*527. SHRI DEBANANDA AMAT: SHRI CHANDRAMOULI JAGGARLAMUDI: SHRI K, P. SINGH DEO: SHRI LOKANATH MISRA: SHRI SUNDAR MANI PATEL:

Will the Minister of COMMERCE be pleased to state whether there is any proposal under Government's consideration to reduce incidence on tea with a view to give a boost to tea exports; and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): Government are alive to the need for affording practicable and appropriate reliefs for boosting tea exports and this is under their constant review.

Soiled Currency Notes

*528. SHRI M. K. MOHTA : Will the Minister of FINANCE be pleased to state :

(a) the total value and denomination of soiled currency notes that were destroyed during the year 1973 as against the year 1972; and

(b) what steps are being taken to ensure that the soiled and unusable notes do not get into circulation again?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) A statement is laid on the Table of the House.

Statement

(a) The information collected from the Reserve Bank of India Offices at Bhubaneswar, Bombay, Kanpur, Bangalore, Patna, Madras, Hyderabad and Ahmedabad indicate that the total value and denominations of soiled currency

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notes destroyed in these offices in the years 1972 and 1973 were as under:---

Denomi- nation -	Value of notes	destroyed
	1972	1973
Re. I.	68,48,19,875	68,71,84,033
Rs. 2 .	32,21,21,418	28,12,07,698
Rs. 5 .	127,12,18,150	133,34,61,205
Rs. 10 .	403,63,76,240	387,24,58,820
Rs. 20 .	1,04,840	5,08,62,880
Rs. 100 .	390,52,31,100	413,76,52,800
Rs. 1000	65,36,000	73,00,000
Rs. 5000	49,85,000	53,15,000
Rs. 10000	28,70,000	14,70,000

1023,42,62,623 1037,69,12,436

Information in respect of the remaining offices of the Bank are being collected and will be laid on the Table of the House as soon as possible.

(b) Notes when received at Reserve Bank of India's Counters and in remittances from Chests at State Bank of India branches and its subsidiaries and treasuries are examined and sorted into those which are clean and fit to withstand further handling and those which are non-issuables. Only the former *i.e.* re-issuable notes, along with fresh notes in certain proportions consistent of stock are issued. The agency banks too have instructions to sort the notes and issue only clean and fit notes to the public, non-issuables being remitted to the Reserve Bank of India for destruction. Besides, the Bank as well as its agencies maintaining Currency Chests extend liberal facilities for exchange of soiled notes consistent with the availability of fresh notes.